

OFFICE OF THE DISTRICT JUDGE,
KORAPUT AT JEYPORE.

Dated, Jeypore, the 02nd day of August, 2020.

Sub: Functioning of all the Courts of the Judgeship of Koraput, in view of promulgation of lockdown in the entire district of Koraput by the District Magistrate & Collector-cum-Empowered Officer, COVID-19, Koraput.

ORDER

In view of the instructions imparted by the Hon'ble Court in their Notification dated 22.07.2020, communicated vide their Memo No. 6842 dated 22.07.2020 and promulgation of lockdown by the District Magistrate & Collector-cum-Empowered Officer, Koraput vide his Order No. 1979 dated 01.08.2020 in the entire district of Koraput with effect from midnight of 01.08.2020 to midnight of 14.08.2020 to curb down the spread of Corona Virus(COVID-19) in the larger interest of Public health, it is hereby ordered that, all the Courts of the Judgeship shall function from 10.30 A.M. to 1.30 P.M. on all working days for the period from 02.08.2020 to 14.08.2020, on the following modalities and recourses and to take up only extremely urgent matters through virtual mode/video conferencing mode with deployment of minimal staff having strict adherence to social distancing and other advisory/guidelines/norms of COVID-19, as far as practicable;

1. Only the extreme urgent matters will be taken up .
2. The cases will be taken up through Virtual Mode/Video Conferencing only.
3. While resorting virtual Court the mandatory production of accused as required under laws shall not be dispensed with.

Communicate all concerned.

sd/-
DISTRICT JUDGE,
KORAPUT-JEYPORE.

Copy forwarded to the Special Judge (Vigilance), Jeypore/
Judge, Family Court, Jeypore/Addl. District Judge, Jeypore/Koraput
for favour of kind information and necessary action.

Copy forwarded to all the Presiding Officers of the
Subordinate Courts of the Judgeship for information and necessary
action.

Copy forwarded to the District Magistrate-cum-Collector,
Koraput/Superintendent of Police, Koraput for favour of kind
information and necessary action.

Copy forwarded to the Superintendent, Circle Jail,
Koraput/Superintendent, Sub-Jail, Jeypore/Kotpad for information
and necessary action.

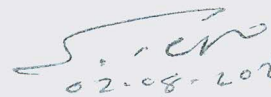
Copy forwarded to the Cadre Public Prosecutor, District
Court, Jeypore for information and necessary action.

Copy to C.S.I., Sadar Court, Jeypore for information and
necessary action.

Copy forwarded to the President, Bar Associations,
Jeypore/ Koraput/
Kotpad/Laxmipur/Semiliguda/Dasamantpur/Borigumma for information
and necessary action.

Copy to System Officer/Court Manager, District Court,
Jeypore for information and necessary action.

Copy to P.A to the District Judge, Koraput at Jeypore.


02.08.20^{02.08.20}

Registrar,
Civil Courts, Jeypore.